

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL No.468-469 OF 1998

STATE OF A.P. Appellant (s)

VERSUS

C. UMA MAHESWARA RAO & ANR. Respondent (s)

Date : 11/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYATFor Appellant (s)Mr. Sanjay Karol, Sr. Adv.
Mr. Ajit S Bhasme, Adv.,
Mr. Jogya Scaria, Adv.
Mr. BV Balram Das, Adv.For Res.No.1Mr. UR Lalit, Sr. Adv.
Mr. Y Raja Gopala Rao, Adv.
Ms. Sasmita Tripathy, Adv.Res.No.2Ms. K Amareswari, Sr. Adv.
Mr. Anil Kumar Tandale, Adv.UPON hearing counsel the Court made the following
O R D E RHeard the learned counsel for the parties.
Judgment reserved.(D.L.Chugh) (Vijay Aggarwal)
Court Master Court MasterS U P R E M E C O U R T O F I N D I A
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LIST OF BOOKS REFERREDF

- 1.2001 (1) SCC 691
2. 1980 (2) SCC 320
- 3.1985 (3) SCC 567
- 4.1979 (4) SCC 526